

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1/196/2015
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: Sh. Mukash Arnja V/s. Mohindra Stainless Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 196

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH KALIA	ADV	Respondents	
2.	Tejendra Gupta	Adv	Petitioners	

ORDER

Re-notify on 02.11.2016.

(Ina Malhotra)
Member Judicial